# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

#### **LOK SABHA**

#### **UNSTARRED OUESTION NO. 1395**

TO BE ANSWERED ON 09.03.2017

#### BIOMASS RESOURCE ATLAS OF INDIA

#### 1395. SHRI KODIKUNNIL SURESH:

Will the Minister of NEW & RENEWABLE ENERGY be pleased to state:

- (a) whether a Biomass Resource Atlas of India has been compiled by The Government and if so, the details and possibilities of biomass power generation potential in Kerala.
- (b) the details of support schemes and programme designed to enhance biomass power generation in the country.
- (c) whether Agro-residue production from agricultural crops including paddy and coconut be used for energy generation and if so, the details thereof; and
- (d) whether the Government has decided to establish a support system for augmenting the bio energy generation programme in the country and if so, the details thereof?

#### ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Yes Madam, a National Biomass Resource Atlas has been prepared by Indian Institute of Science, Bangalore under a project sponsored by the Ministry of New & Renewable Energy. As per the atlas, the biomass power generation potential in Kerala is approximately 865 MW.
- **(b):** The Ministry is implementing two schemes "Promotion of Grid Interactive Biomass Power and Bagasse Cogeneration in Sugar Mills" and "Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues" during 12th Plan Period. The details of the schemes are placed at Annexure.
- (c): Yes Madam, agro residues including from paddy and coconut can be used for generating energy/power through combustion method. In this method, biomass is directly burnt to heat water to steam, and then steam is passed through a steam turbine to generate electricity.
- (d): In addition to the Central Financial Assistance under the above mentioned schemes, fiscal incentives like concessional import and excise duty for initial setting up of biomass projects based on certification by Ministry and income tax holiday up to 31st March 2017 are available.

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## Annexure referred to in part (b) of the Unstarred Question no. 1395

### **Annexure**

1.	"Promotion of Grid Interactive Biomass Power and Bagasse Cogeneration in Sugar Mills"  Central Financial Assistance (CFA)		
	Mills"		
	Project Type	Special Category States	Other States
	a.) Biomass Power projects	Rs.25 lakh X (C MW)	Rs.20 lakh X (C MW)
		(Maximum Support of Rs	(Maximum Support of Rs
		1.5 Crore per Project.)	1.5 Crore per Project.)
	b.) Bagasse Co-generation	Rs.18 lakh X (C MW)	Rs.15 lakh X (C MW)
	by Private sugar mills*	(Maximum Support of Rs	(Maximum Support of Rs
		1.5 Crore per Project.)	1.5 Crore per Project.)
	c.) Bagasse Co-generation		
	projects by cooperative/		
	public sector sugar mills		
	40 bar & above	Rs.40 lakh	Rs.40 lakh
	60 bar & above	Rs.50 lakh	Rs.50 lakh
	80 bar & above	Rs.60 lakh Per MW of	Rs.60 lakh Per MW of
		surplus power	surplus power
		(maximum support Rs. 6.0	(maximum support Rs.
		crore per project)	6.0 crore per project)
2.	"Programme on Energy from Urban, Industrial and Agricultural Wastes/Residues"		
	a.) Power Generation from	Rs. 0.20 crore/MW (Max.	Rs. 0.20 crore/MW (Max.
	Biogas, Solid Industrial,	Rs. 1.20crore/project)	Rs. 1 crore/project)
	Agricultural		
	Waste/residues		
	excluding bagasse		
	through Boiler + Steam		
	Turbine Configuration		